

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.11.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4145 of 2022 in Restoration App. No. ___ Of 2022 in Competition. App. (AT) No.46 of 2022	People's All India Anti-Curroption and Crime Prevention Society (IP) Vs. Usha International Ltd. & Ors.	Nikhilesh

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Assistant Registrar